

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

DATED: THE 5TH DAY OF FEBRUARY 1998

CORAM: HON'BLE MR. D.S.BAWEJA, A.M.

HON'BLE MR. D.V.R.S.G. DATTA TREYULU, J.M.

ORIGINAL APPLICATION NO. 49 OF 1994

Trileki Prasad Shukla, aged about 58 years
S/o Late Shri Raj Mani Shukla resident of
90, New Lasker Line, Old Bairahna, G.T.Road,
Allahabad.

.... Applicant

C/A Shri D.K.Agrawal, Adv.

Versus

1. Union of India through Defence Secretary
Ministry of Defence, New Delhi.
2. The Director General Electrical and Mechanical
Engineers, E.M.E. Directorate, Army Head-quarters,
D.H.Q PO, New Delhi.
3. Commander, Head Quarters, Technical Group EME
Delhi Cantt. - 110010
4. OIC E.M.E. Records, E.M.E Records Office,
Secunderabad.
5. Commandant 508 Army Base Workshop, Allahabad
Fort - 211005.

... Respondents

C/R Shri N.B.Singh, Adv.

ORDER

By Hon'ble Mr.D.S.Bawaja, A.M.

Shri D.K.Agrawal counsel for the applicant is
present. None is present on behalf of the respondents.

2. This application has been filed making a prayer to quash the order dated 18.3.1983 and to allow the applicant to continue in the service till the age of 60 years and also accordingly grant ^{the} emolument.

3. Notices were issued to the respondents and the counter affidavit has been filed. No Rejoinder affidavit has been filed by the applicant.

4. When the case was listed today for admission, the learned counsel for the applicant, Shri D.K.Agrawal made a statement at Bar that the applicant is no longer interested in the matter. The prayer is allowed. The Original Application is dismissed as withdrawn.

MEMBER (J)


MEMBER (J)

Gc